

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

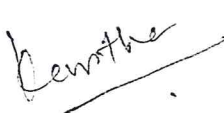

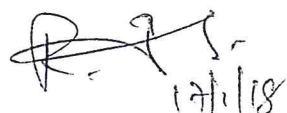
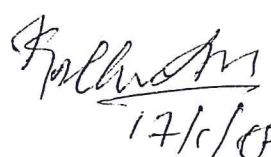

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

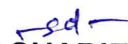
APPLICATION NUMBER :  
PETITION NUMBER : TCP/517/ (IB)/2017  
NAME OF THE PETITIONER(S) : LOIWAL STEEL HOUSE  
NAME OF THE RESPONDENT(S) : VARADHA STEELS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- |    |                            |                              |  |
|----|----------------------------|------------------------------|--|
| 1. | Ms. Kavitha Surana         | Resolution Professional.     |              |
| 2. | Ms. C. Ramasubramanian     | RP - Proposed                |             |
| 3. | Mr. R. Gopinathan          | Counsel for Corporate Debtor | <br>17/1/18 |
| 4. | J N Chinnaswamy            | Crd for Financial Creditor   | <br>17/1/18 |
|    | PAWAN JHABAKH<br>CP SURANA | Operational Creditor         |             |

**ORDER**

RP in person present. Counsel for Financial Creditor present. RP is directed to place on record the communication that has been made on 22.09.2017. Counsel for the Financial Creditor submitted an affidavit stating that they have proposed the name of another RP; the same is placed on record; copy of which is given to the RP. The RP is directed to file the counter to the affidavit filed by the Counsel for the Financial Creditor. Put up on **23.01.2018 at 10.30 A.M.**

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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